

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO. 1901
TO BE ANSWERED ON 02nd August, 2024

BOUNDARY/FENCING OF SABEYA AIR STRIP

1901 DR. ALOK KUMAR SUMAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has made any fund allocation for boundary/fencing of Sabeya Air Strip to protect the encroachment of the Defence land;
- (b) if so, the details thereof and fund allocated for the said purpose;
- (c) the details regarding the amount of expenditure incurred and work completed in this regard; and
- (d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b): Yes, Sir. Sanction was accorded for erection of Chain link fencing and construction of boundary pillars to protect the defence land measuring 473.29 acres at Sabeya Abandoned Airfield, Distt - Gopalganj (Bihar) at an estimated cost of Rs. 4,01,12,516/-.

(c) & (d): Defence Estates Officer, Danapur has deposited the amount of Rs. 4,01,12,516/- with Garrison Engineer (MES) being the executing agency. Tender for the said work has been issued. No amount has been expended till date.
